

mostly about the lay-out of the towns and the lay-out of roads.

Shri P. K. Deo: My question was slightly different.

Shri M. C. Chagla: What has been discovered relates to the way the houses are built, the method of building houses and the bricks used. Perhaps, I did not understand the question.

Shri P. K. Deo: I want to find out if some terracotta seals have been discovered with Hieroglyphics inscriptions and, if so, whether the inscriptions have been deciphered.

Shri M. C. Chagla: I would like to have notice for that.

Shri H. N. Mukerjee: Could I know if the Government contemplates the publication of material in a popular form regarding the significance of these archaeological findings which have been made in different parts of the country?

Shri M. C. Chagla: That is a very good suggestion. I will pass it on to the Archaeological department and, I am sure, it will be carried out.

Shri Kashi Ram Gupta: May I know whether these excavations will be protected under the Ancient Monuments Act and whether the operations are still going on in those places?

Shri M. C. Chagla: The excavations are still going on.

Shri Kashi Ram Gupta: Will they be protected under the Ancient Monuments Act?

Shri M. C. Chagla: If they are considered to be monuments and they come within the definition in the Act, they will certainly be protected.

श्री ब्रज बिहारी मेहरोत्रा : क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि

पुरातत्व विभाग में चूकि पर्सनल की कमी है इस कारण पूरा पूरा काम नहीं हां पाता है ?

श्री मू० क० चागला : मुझे मालूम नहीं है कि ऐसी कुछ डेफिशिएंसी वहां पर है ।

श्री शिव नारायण : मैं यह जानना चाहता हूँ कि खुदाई से जो सामान मिला है वह किस काल का है ?

श्री मू० क० चागला : मैं ने बतला तो दिया ।

Meeting of Chief Ministers

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*739. { **Shri Vishwa Nath Pandey:**
Shri P. Venkatasubbaiah:
Shri Sidheshwar Prasad:
Shri P. R. Chakraverti:
Shri Onkar Lal Berwa:
Shri Prakash Vir Shastri:

Will the Minister of Home Affairs be pleased to state:

(a) whether a meeting of Chief Ministers of all States was convened recently to discuss about the implementation of policy on official language; and

(b) if so, the main point discussed and decisions taken?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) Yes.

(b) The main issues discussed were—

(i) measures to be taken for the propagation of Hindi and

(ii) introduction of Hindi as an alternative medium for the All India and higher Central Services examination. It was agreed generally (i) that steps should be taken for strengthening the existing arrangements for the propagation of Hindi, and the Cen-

tral Government should provide more funds for this purpose; and (ii) that Hindi might be introduced as an optional medium for the All India and higher Central Services examination with effect from the examination to be held in September 1965 provided necessary methods and techniques are devised meanwhile for maintaining uniform standards in the valuation of answer books written in English and Hindi.

श्री विश्वनाथ पाण्डेय : क्या इस पर भी विचार किया गया है कि सरकारी जो कर्मचारी हैं उन्हें हिन्दी की टाइपराइटिंग और शोर्टहेड सिखाने के लिए भी प्रोत्साहन दिया जाये ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हाथी) : जी हाँ ।

श्री विश्वनाथ पाण्डेय : करीब ४० फ्रीसरी नोन स्ट्रुक्चर नोटिफिकेशंस और एडवर्टाइजमेंट्स भारतवर्ष की गजट में जो इंग्लिश में प्रकाशित होते हैं वह हिन्दी में भी प्रकाशित हों क्या इस सम्बन्ध में भी उस मीटिंग में विचार हुआ था ।

श्री हाथी : इस मीटिंग में इस बारे में विचार नहीं किया गया ।

श्री सिद्धेश्वर प्रसाद : वर्तमान विना विभाग के मंत्री जब गृह मंत्री थे तो उन्होंने राज भाषा विधेयक के अन्वय पर यह आश्वासन दिया था कि हिन्दी सम्बन्धी निर्णय को कार्यान्वित करने के लिए एक स्थायी समिति बनाई जायेगी तो क्या इस बैठक में इस पर विचार किया गया और क्या सरकार इस सम्बन्ध में कोई एक स्थायी समिति बनाने के सम्बन्ध में निर्णय ले रही है, यदि हाँ, तो कब तक ?

श्री हाथी : इस मीटिंग में जो खास कर बातचीत हुई वह पब्लिक सर्विस कमिशन में घोषणाल तौर पर हिन्दी मीडियम को भी

रखने के बारे में हुई । इस बारे में खास तरीके से विचार किया गया ।

Shri P. R. Chakraverti: In the context of the three-language formula accepted by the Madras Government—Tamil, English and Sanskrit—what is the reaction of the Government thereto?

Shri Hathi: For the All India Services this is not accepted.

श्री प्रकाशचरित्र शास्त्री : क्या मैं जान सकता हूँ कि जैसा कि प्रधान मंत्री ने कई बार यह कहा है कि विशेष रूप से जहाँ हिन्दी भाषी राज्य हैं उनको केन्द्र के साथ और अपने राज्यों में हिन्दी में पत्र व्यवहार या दूसरे कार्य करने में कोई किसी प्रकार की आपत्ति नहीं होनी चाहिए तो क्या मुख्य मंत्रियों के सम्मेलन में इस बारे में भी विचार किया गया था, यदि हाँ तो उसमें किस निर्णय पर पहुँचे ?

श्री हाथी : नहीं इस बारे में चर्चा नहीं की गई थी । चर्चा तो खास कर एग्जामिनेशंस के मीडियम के बारे में हुई थी ।

Shri Ramanathan Chettiar: May I know whether any difficulties were expressed by the Chief Ministers of non-Hindi-speaking States at this conference in regard to the implementation of the scheme in September 1965 as suggested by the hon. Home Minister if so, whether Government will revise the scheme in the light of these difficulties that may be experienced in the non-Hindi-speaking States?

Shri Hathi: The difficulties were expressed by both the sides. The non-Hindi-speaking States said that if the candidates are allowed to write their replies in Hindi also it may be that the Hindi-knowing people may be able to express themselves better. On the other hand, it was also said that all the technical literature and books are not yet published in Hindi as elaborately as they have been published in English and, therefore, although it

may be possible for the Hindi-knowing people to express themselves better, the contents may not be as rich as those expressed in English. On the whole, therefore, it was decided that we should evolve a method of moderation so that there is no disadvantage on either side. That was the main thing. We have to evolve that technique and method of moderation of various replies that are given in different languages.

डा० गोविन्द दास : अभी मंत्री जी ने कहा कि मुख्य मंत्रियों के इस सम्मेलन में दो विषयों पर बातचीत हुई। बाकी के जो विषय हैं और जोकि सन् १९६० में राष्ट्रपति के आदेश में निकले हैं उनके सम्बंध में क्या हो रहा है ? दूसरे सन् १९६५ के बाद जब हिन्दी वैकल्पिक रूप से माध्यम बन जाने वाली है तो उसके लिए उपयुक्त ग्रंथ आदि के निर्माण के सम्बंध में सरकार क्या कर रही है ?

अध्यक्ष महोदय : अब सारी जनरल पालिसी हिन्दी के डेवेलपमेंट के बारे में यहां पर डिस्कस नहीं की जा सकती है। यह मौजूदा सवाल तो चीफ मिनिस्टर्स की कान्फ्रेंस का है।

Shri A. P. Jain: May I have some broad outline of the scheme of moderation which has been accepted?

Shri Hath: Actually, that is a matter which is yet to be discussed. The method of moderation has to be evolved. It was decided that after this method is evolved the Chief Ministers will meet again. Because, the main objection is that if different people reply in different languages, it may be that standards may differ according to the language; therefore, this method has to be evolved and we should be satisfied that there is a complete . . . (Interruption).

Shri A. P. Jain: Everything is tentative.

Shri Hath: No method has yet been evolved.

डा० गोविन्द दास : अध्यक्ष महोदय, मेरे एक प्रश्न का उत्तर नहीं मिला।

अध्यक्ष महोदय : अब और नहीं।

Shri H. N. Mukerjee: The Parliamentary Committee on language in 1958 has recommended that at the time when Hindi is introduced as the medium of examination in the UPSC and similar examinations, an effort should be made to see that by moderation other Indian languages, and not English, should also be introduced for the same purpose. May I know if Government has disregarded that recommendation or is making some effort in that direction?

Shri Hath: That question was also generally discussed, but it was the view that if in the All India Services examination all the regional languages are also allowed as media, perhaps the all-India character of the services may not remain.

Shri Ranga: Where is the all-India character?

Shri Hath: There will be 14 or 15 languages and then the question of moderation will be still more difficult. But this question was discussed.

Shri H. N. Mukerjee: My question was this. There was a specific recommendation by that Committee that moderation should be made—at least, efforts should be made—and a report should be presented as to the results. Government seems to have disregarded that recommendation and proceeded only on the basis of Hindi and English being the twin languages for this purpose which is going against the Parliamentary Committee's recommendation. They may do so; but let them say that they are disregarding the Parliamentary Committee's recommendation.

Shri Hath: As I have said, we are referring to the meeting of the Chief Ministers. As I said earlier,

this question was also taken up, but this was the view expressed.

Shri Ranga: In view of the fact that even as the hon. Minister has himself said that the system of moderation has not yet been developed and they have only one year and six months more before this can be developed and implemented, why is it that Government have taken this unwise decision of fixing a particular date and then saying that from that time onwards, the Hindi-speaking people would be free to answer all the questions in Hindi and the non-Hindi-speaking people would be free to answer only in English and so on? Whom do they want to deceive? Themselves?

Shri Hathi: Government have not taken an unwise decision. Government generally always take wise decisions. The decision is not that it shall be from September, 1965. There is a proviso which reads thus:

"Provided that the necessary methods and techniques are devised meanwhile for maintaining uniform standards in the valuation of answer-books written in English and Hindi."

There is a proviso added, and that is the wisdom.

Shri Hari Vishnu Kamath: The Prime Minister smilingly disagrees. I could see that.

श्री जगदेव सिंह सिद्धान्ती : जिस प्रकार राजभाषा हिन्दी की लिपि देवनागरी है, क्या उसी प्रकार अन्य भारतीय भाषाओं की लिपि भी देवनागरी बनाने के बारे में विचार किया गया है, जिस से अन्य भारतीय भाषाओं को हिन्दी के साथ चलने में सुविधा हो सके ?

श्री हाथी : इस मीटिंग में ऐसी कोई बात नहीं हुई ।

श्री राम सेवक यादव : अभी मंत्री महोदय ने बताया है कि केन्द्र की नौकरियों के लिए इम्तहान में लग हिन्दी में उत्तर दे सकेंगे । मैं यह जानना चाहूँगा कि जब संविधान के अनुसार और जो राजभाषा विधेयक पारित हुआ है, उसके अनुसार भी हिन्दी १९६५ के बाद मुख्य भाषा बन जायेगी, तो यह प्रश्न कैसे पैदा हुआ है और संविधान तथा उक्त विधेयक की व्यवस्था को पूरा करने के लिए क्या विचार किया गया है ।

अध्यक्ष महोदय : यह तो ब्राड पालिसी का सवाल है ।

Shri Thirumala Rao: May I know whether in the case of those students who prefer to answer in Hindi, sufficient knowledge of English is also insisted upon before they choose to answer in Hindi?

Shri Hathi: There is a compulsory paper in English also.

Shrimati Savitri Nigam: It is a very welcome decision that the students will be allowed to answer in Hindi also from 1965. But in regard to this proviso which has been mentioned by the hon. Minister, may I know what particular step has been taken to see that all those conditions are fulfilled, and whether any committee has been formed to lay down those conditions?

Shri Hathi: That was exactly what was decided, namely that steps should be taken to find out the techniques of moderation. We had a discussion with the Chairman of the UPSC, and the experience that the other Public Service Commissions have when they are allowing candidates to answer in different languages will also be taken into account.

Production of Fertilizers

*740. **Shri Ram Harkh Yadav:** Will the Minister of Petroleum and Chemicals be pleased to state the measures